HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Secretariat Permanent Committee at Jammu/Srinagar)

INTERACTION NOTICE

No. 1783 of 2025/RG/LP

Dated: 29/05/2025

As desired, Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, along with Hon'ble Mr. Justice Sanjeev Kumar and Hon'ble Ms. Justice Sindhu Sharma, Judges of the High Court of Jammu & Kashmir and Ladakh, shall hold an interaction with the Advocates named in the list annexed herewith as *Annexure-A* on **29th May**, **2025 at 4:00 PM**.

Advocates of Jammu Province are requested to attend the interaction physically at the Conference Hall, Jammu Wing of the High Court whereas the Advocates of Kashmir Province shall attend the interaction through Video Conferencing (VC) from the Conference Hall, Srinagar Wing of the High Court.

Hon'ble Mr. Justice Sanjeev Kumar and Hon'ble Ms. Justice Sindhu Sharma shall also join the interaction through VC from the **Srinagar Wing** of the High Court.

Sonia Gupta

(Director, J&K State Judicial Academy)

Secretary,

Dated: 29-05-2025

Committee for Designation of Senior Advocates

No.29335-44/RG/LP

Copy to:

- 1. Registrar General, High Court of J&K.
- 2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for information.
- Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Judge, High Court of Jammu & Kashmir and Ladakh for information of His Lordship.
- Secretary to Hon'ble Ms. Justice Sindhu Sharma, Judge, High Court of Jammu & Kashmir and Ladakh for information of Her Ladyship.

- 5. Registrar Judicial, Jammu Wing, High Court of J&K and Ladakh for information and with a request for providing requisite support.
- 6. Registrar Judicial, Srinagar Wing, High Court of J&K and Ladakh for information and with a request for providing requisite support.
- 7. Registrar IT, High Court of J&K and Ladakh for information and with a request for providing requisite support.
- 8. CPC, e-Courts, High Court of J&K and Ladakh for information and with a request for providing requisite support including uploading of order.
- 9. President, J&K High Court Bar Association, Jammu/Srinagar for information and necessary action.

Secretary,

Committee for Designation of Senior Advocates

No. Name of the Advocate Practicing at				
0.	S/Shri/Smt with Enrolment No.			
1.	Sh. Surrinder Singh	High Court of J&K		
	S/O Sh. Balwant Singh	and Ladakh at		
	R/O Gol Gujral, Jammu	Jammu and		
	Cont. No.9419198636	Subordinate Courts.		
	COM 11015 115 150000			
	Enrl. No. 457/1979			
	Dt.20.08.1979	III - Count - F 10-V		
2.	Sh. Shabir Ahmad Naik	High Court of J&K and Ladakh at		
	S/O Kh. Ghulam Hassan Naik	Srinagar and		
	R/O H.No.272 Sector- 2 Gulberg Colony Hyderpora Srinagar	Subordinate Courts.		
	Cont. No.9419002173	Subordinate Courts.		
	Enrl. No. JK-258/1987			
3.	Dt.11.06.1987 Sh. Tahir Majid Shamsi	High Court of J&K		
٥.	S/O Sh. Abdul Majid	and Ladakh at		
	R/O Shamsi Mansion Bilalabad, Kralpora District	Srinagar/ Jammu.		
	Chadoora Budgam	High Court of Delhi.		
	Cont. No.9419078450 / 7006915258	Supreme Court of		
	COM. 1105 115070 1507 70003 16250	India, New Delhi.		
	Enrl. No.JK-174/2001			
4.	Mrs. Arifa Jan	High Court of J&K		
	W/O Sh. Javeed Ahmad	and Ladakh at		
	R/O H.No.59 Syed Colony, Habak Srinagar.	Srinagar.		
	Cont. No.7006257733			
_	Enrl. No. JK-137/2002	*** 1 6 6 7 6 7 6		
5.	Sh. Syed Manzoor Ahmad	High Court of J&K		
	S/O Late Hakim Syed Mohammad Shah	and Ladakh at		
	R/O Munawarabad, Srinagar	Srinagar and		
	Cont. No.9906570362	Subordinate Courts.		
	Enrl. No. Practicing as a Pleader from 1966 and Enrolled a	s		
	Advocate from 16.06.1976 under No.			
	386 Dt.2.7.1976			
6.	3	Jammu & Kashmi		
	S/O Late M. A. Hamid	Subordinate Court		
	R/O Radio colony Nowgam Bye pass, Srinagar	with ordinary place		
	Cont. No.9419003686	of practice a		
3		Shopian from 1983		
	Enrl. No. Enrolled at Delhi High Court No. D/57/81	1985.		
	Dt.05.02.1981 Transferred to Bar Council of JK-962/1983	From 1986 to til		
		dated practicing at		
		High Court of J&I		
		and Ladakh a		
		Srinagar an		
-	Sh. Mushtag Ahmad Chashoo	Subordinate Courts		
,		High Court of J&		
	S/O Sh Gul Mohammad Chashoo R/O Hawal Near Firdo Cinema Srinagar			
	Cont. No.9419063624	Srinagar an		
	Cont. 140.9419003024	Subordinate Courts		
	Enrl No.86/1987			
	Dt.11.06.1987			
	8. Sh. Basharat Saleem	High Court of J&		
	C/O A1 1 1 41 444			
	S/O Abdul AhadAhanger R/O 90 Alamdar Colony Gopalp	ora and Ladakh		
	S/O Abdul AhadAhanger R/O 90 Alamdar Colony Gopalp Village Wathora, Tehsil Chadoora, District Budgam-19111: Cont. No.9596433468	ora and Ladakh Srinagar ar Subordinate Courts		

	Enrl. No.JK-981/1999	
9.	Sh. Inderjeet Gupta S/O Sh. Bal Krishan R/O H.No.31A, Karan Nagar, Jammu. Cont. No. 9419184745/8717076900 Enrl. No. JK-66/1991 Dt.04.03.1991	High Court of J& and Ladakh Jammu a Subordinate Court
10.		Jammu ar Subordinate Court Supreme Court India.
11.		Supreme Court of India. High Court of Delh Trial Courts of Delhi, High Court of Allahabad. High Court of J&K and Ladakh, Punjab & Haryana, High Court of Ladakh, Punjab & Haryana, High Court of Ladakh, Punjab & Haryana, High Court of Ladakh, Punjab & Well.
12.	Sh. Shakeel Sarwar Wani S/O Shri MohdSarwar R/O House No.D-45, Sector- I, Mustafabad, Zainakote, Srinagar, J&K 190012. Cont. No.8750618722 / 9622657202 Enrl. No. Enrolled in J&K Bar Council of Delhi under No. D/1137/04 Dt.13.08.2004	High Court of J&F and Ladakh a Jammu and Subordinate Courts.
13.	Shri Ghulam Jeelani Bala S/O Late Kh.GhulamNabiBala R/O 7-A Gogjibagh, New Convent School Lane, Srinagar, J & K, India, 190008. Cont. No.9419001464 / 700645828 Enrl. No.JK-479 of1980	High Court of Delh and High Court of J&K and Ladakh a Srinagar and Sub Courts.
14.	Smt. Deepika Mahajan S/O Shri Raj Kumar Mahajan R/O 50/2 Extension, Trikuta Nagar, Jammu. Enrolment No. JK-579-A/95 dated 09.06.2017. Cont. No.9419182639	High Court of J&K and Ladakh at Srinagar
15.	P/48/1995 Transferred to JK Bar Council JK-579-A/95 Shri Muzaffar Iqbal Khan S/O Sh. Mohammad Aslam Khan R/O DehriDhara Tehsil Manjkote, District Rajouri A/P Umairabad Lane No.8, Bathindi, Jammu Cont. No.7006784385	High Court of J&K and Ladakh at Jammu
16.	Enrl. No. JK-839/1999 Shri Ravinder Sharma	High Court of J&K
		and Ladakh at

	R/O H.No.134, Lane-B, Sec–H, Civil Line, Near Heritage School, Sainik Colony Jammu-180011. Cont. No.9419194809	Jammu/Supreme Court
	Enrl. No.HIM/57/1987 dt.10.09.1987 Enrolled with Bar Council of Himachal Pradesh. He is permitted to appear,	
	act and plead as an advocate in the High Court of Jammu and Kashmir and Courts subordinate to it for a period of	The second secon
	two years vide High Court order No.748 dt.26.11.87.	
17.	8	High Court of J&K
	S/O Shri Rattan Lal Chargotra	and Ladakh at
	R/O Village Assurwanp.o.Mishriwala Tehsil Bhalwal Jammu, Cont. No.9419114703	Jammu and its subordinate courts at Jammu.
	Enrl. Roll No.2132/2000 Dt. 29.02.2000	Julinia.
	D. 2710212000	No the state of the
18.		High Court of
	S/O Late Shri Najam Ud Din Qazi	Jammu and Kashmir
	R/O Kishtwar proper	& Ladakh at
	A/P KiryaniTalab, NarwalBala, Jammu	Srinagar.
	Cont. No.7889304728 Enrolled as a Pleader in the year 1977 Lawyer (Vakil and	
	Advocate we.f30.7.1983).	
19.	Mrs. Rozina Afzal	High Court of J&K
17.	W/O Shri Shahid AnayatUllah R/O Shahid Villa, Zero Lane	and Ladakh at
	Vidhata Nagar Bathindi Jammu	Jammu
	Email:rozinaafzal786@gmail.com,	
	Cont.No. 94191-88305	
	Enrolment No.681/05 dated 16.03.2005	
20.	Ms. Masooda Jan	High Court of J&K
	D/O Ghulam Mohiddin	and Ladakh at
	R/O W-7, GulshanAabad, Charari-Sharief, Budgam.	Srinagar
	Email ID: advmasoodajan@gmail.com Cont. No.7006369795 /9419034734	
	Enrolment No.129/1991 dated 05.07.1991	
21.	Sh. Bari Abdullah Malik	Practicing at High
21.	S/O Late Sh.Mohd Abdullah	Court of Jammu and
	R/O Nowabad, Sunjwan, Jammu	Kashmir & Ladakh
	Email:janumalik82@gmail.com	and Jammu
	Cont. No.9419138971/	
	7006941889/ 7006941889	
	Enrol.No.1034/2006,	
	dated 01.02.2006	
22.	Sh. Amit Gupta	Practicing at High
	S/O Sh. Vijay Gupta	Court of Jammu and
	R/O House No.1-A, Rehari Colony, Jammu (J&K)-180001)	Kashmir &Ladakh
	Email:adv_amitgupta@yahoo.com	and Jammu as well
	Cont. No.9419181521	as districts courts
	Enrolment No.192/2003 Dated 28.03.2003	and tribunals throughout U.T of
	Dated 28.03.2003	Jammu and
		Kashmir.
23.	Sh. Tasaduq Hussain Khawaja	Practicing at High
	7S/O Sh. Khawaja M8ohammad Qasim	Court of Jammu and
	R/9O 108, Lane 3, Green Par10k, HIG-SDA Housing Colony,	Kashmir &Ladakh
	Bemina, Srinagar-190018	and Jammu.
	Email:tasaduqhk@gmail.com	
	Cont. No.9419002183	
	Enrolment No.134/91 dated 24.05.1991	HEATON WINEYOU
24.	Sh. Chander Sheikher Gupta	Practicing at High
	S/O Late Sh. Girdhari Lal Gupta	Court of Jammu and
	R/O 18-B/B, Gandhi Nagar, Jammu-180004.	

	Email:chandershekhergupta@ gmail.com Cont. No.9419183020	Kashmir &Ladakh and Jammu
	Enrollment No.JK-755/ 1985 dated 01.04.1985	and Jammu
25.		Practicing at High
23.		Court of Jammu and
	o o riouni omini omini	Kashmir &Ladakh
	R/O Watapora, Tehsil & District Bandipora,	at Srinagar.
	The Carrowald Internal Commences of the	at Sillagar.
	Bank.	
	Email ID:advfayaz101@gmail.com	
	Cont. No.7006674407	
	Enrollment No.632/04 dated 08.12.2004	n di i di III-li
26.	Jawad Hussain Reshi	Practicing at High
	S/O Mohammad SubhanReshi	Court of Jammu and
	R/O Naaz Enclave, PanthaChowk, Srinagar-191101	Kashmir &Ladakh
	Email ID: j.h.reshi@gmail.com	at Srinagar and
	Cont. No. 9419040073	subordinate courts in
	Enrollment No.654/ 88	Srinagar.
27		Practicing at High
	S/O GulamMohiUd Din Wani	Court of Jammu and
	R/O GulabBagh, Islamia Colony Srinagar.	Kashmir &Ladakh
	Email ID:rumanmalik6848@ gmail.om	at Srinagar.
	Cont. No.9906411613	
	Enrollment No.202/ 2001 dated 11.06.2001	ALBERTA BELLEVILLE
28	. Shri Vishal Sharma s/O Shri Lila Karan Sharma R/O H.No.45,	Practicing at High
	Lane No.1 Garden Avenue Near Govt. Guest House Jammu	Court of Jammu and
	Email Id vishalsharma.jk@gmail.com	Kashmir &Ladakh
	Contanct No. 64191-81558	and District Courts
	Enrolment No. 1874-A/1999	at Jammu
	Dated 29.06.2000	Since 1997
29	Sh. Nirmal Kishore Kotwal	Deagticing of High
	S/O Sh. Swami Rai Kotwal	Practicing at High Court of Jammu and
	R/O H.No.243 Sector A Upper Book Name 1-	Kashmir & Ladakh
		at Jammu.
	Advocate bagging E	at Janniu.
	Cont. No.9419195240	
30	E-Mail ID:nirraj240 Sh. Pran Nath Photos	
	Sh. Pran Nath Bhat S/O Sh. L. Vicinita (2) Sh. Pran Nath Bhat	Practicing at High
	S/O Sh. Late Aftab Ram Bhat	Court of Jammu and
		Kashmir &Ladakh
	Enrolled as a Pleader in the year 1980, as Vakil 1985 and thereaftesr as an Advocate bearing Poll No. 757 (1995)	at Jammu/District
	01.10.1985 dated	Courts/CAT,
	Cont. No 0410100===	Tribunal.
3	Tridil II) nnhhatoga c	
3	Sh. Kanya Lal Pandita	
	oll, Cioni Nett D	Practicing at High
		Court of Lame
	R/O 68/I Roop Nagar MLA Housing Colony Jammu. Enrolled as a Pleader in the year 1973, as Vakil 1990 and thereafter as an Advocate bearing Roll No 902/1990 and 30 01 1990.	Kachmin O.T . 1.11
	thereafter as an Advocate bearing Roll No.902/1990 date	d at Jammu/Distric
	3 101.1990 date	a Courts/CAT,
	Cont. No.9410187642	Tribunal.
	E-Mail ID:panditaasociates@gmail.com	
3		
	realitesiiwar Pracad Cl	D
	of Sil. Mehar Chand Shame	Practicing at Hig
	Housing Board Flat No. (DI	Court of Jammu ar
	Opposite SDDM Hospital Channi Himmat Jammu. Enrol	2, Kashmir &Lada
	Fundament I ammu Fundam	led at Jammu/Distr
	as a Pleader in the year 1090 as V-13 1000	de Janninu Distr
	as a Pleader in the year 1980, as Vakil 1983 and thereafter an Advocate bearing Roll No.641 dated 15.02.1986.	led at Jammu/Distr Courts/CAT, Tribunal.

	E-Mail ID: rameshwar.p.sharma50@gmail.com	
33.		Practicing at High Court of Jammu and Kashmir &Ladakh at Jammu/District Courts/CAT, Tribunal.
34.	Sh. Ajay Sharma S/O Sh. K.C. Sharma R/OH.No.139, Mohinder bhawan, Panjtirthi, Jammu. Enrolled as an Advocate by the Bar Council of Delhi, bearing Enrollment No.D-329/1992 dated 10.04.1992 & the same was brought on the Roll of J&K Bar Council vide this Registry Order dated 05.10.1993 Cont. No.9419191118-7006125757 E-Mail ID:ajaysharma14031968@gmail.com	Practicing at High Court of Jammu and Kashmir & Ladakh at Jammu.
35.	Sh. Shah Mohd S/O Sh. Bashir Ahmad R/O 1- Pvt., Near Railway Recruitment Board, West Railway	Practicing at High Court of Jammu and Kashmir & Ladakh at Jammu.